

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 68, 69, 70, 71 and 72/2017 and IA 92, 93/2017 with  
C.P. No. 15/241-242/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

Name of the Company:

Power Finance Corporation Ltd.

V/s.

Shree Maheshwari Hydel Power Corporation Ltd. &  
Ors.

Section of the Companies Act:

Sections 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Shri Keyoor Bakhshi

PCS

R-10



2. Umesh Ved

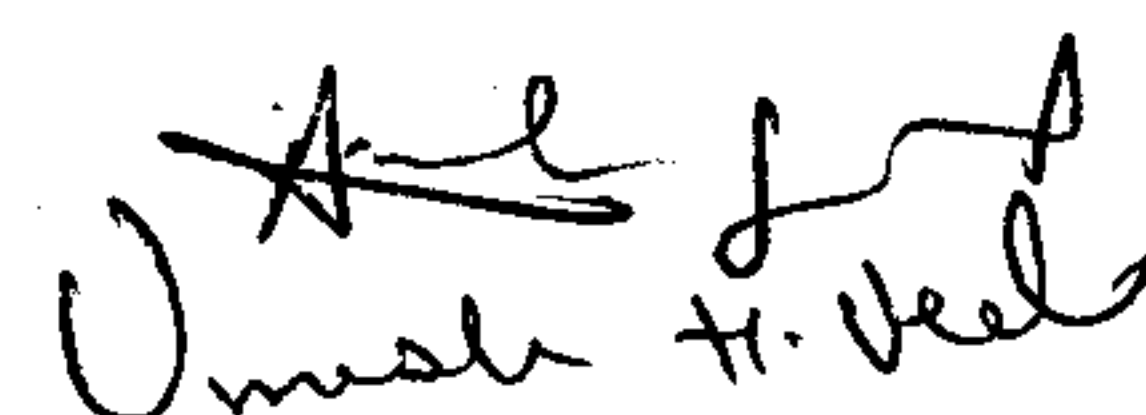
PCS

R-3689

3. Ankur Sood

Advocate

R-3



4. Sh. U.K. Chaudhary  
S. Adl

5. Sh. PK Mittal Adl

Representatives



6. Sh. Ashish Ved, PCS

7. Navin Patwa, Adv

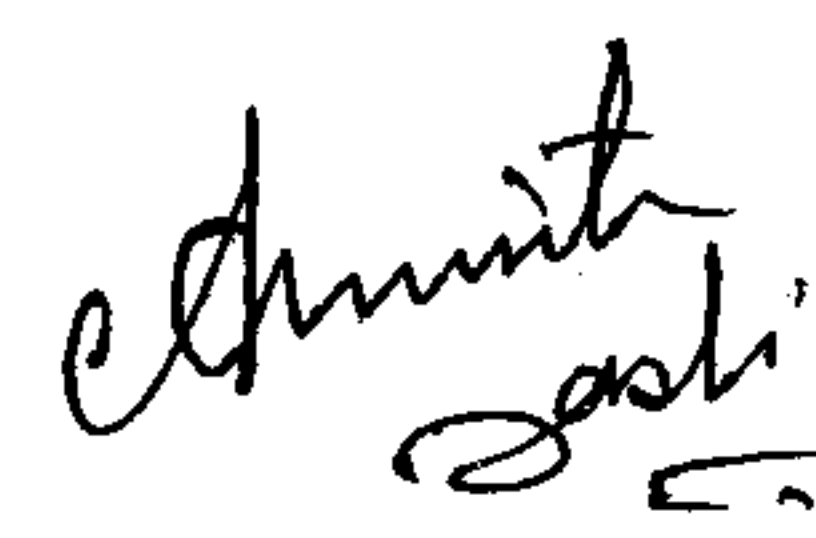
for Jharkhand Patwa, Adv.



8. Amrita Joshi, Siddha Pamech  
& Pulkit Sukharamani

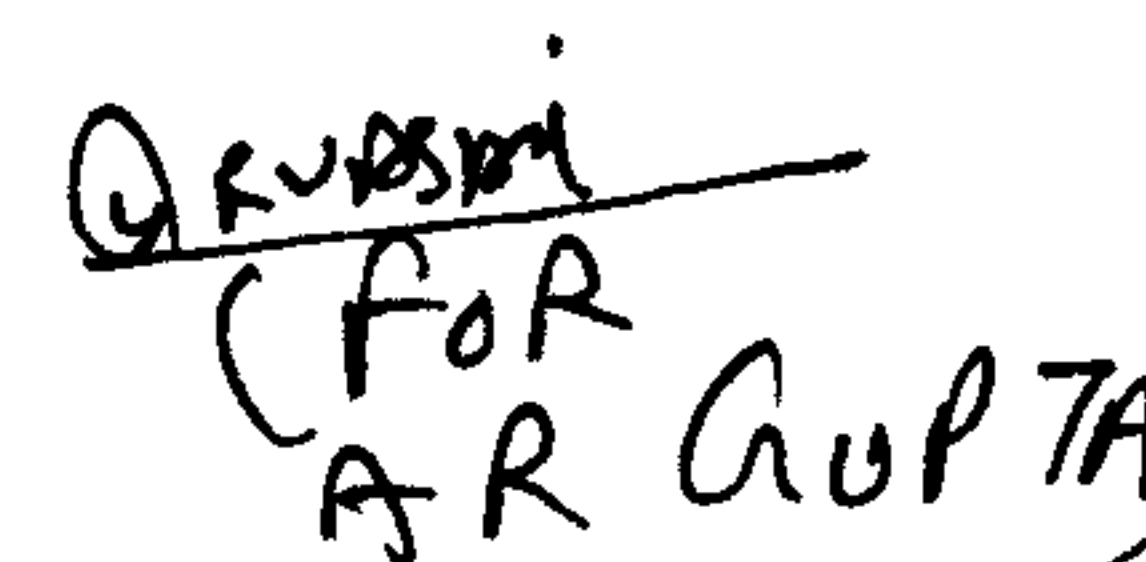
Advocates

R-243



9. ~~U.K.~~ A R Gupta & Associates

R-7

  
(FOR A R Gupta)

10. Dr. P. Advani

R-2, #

## **ORDER**

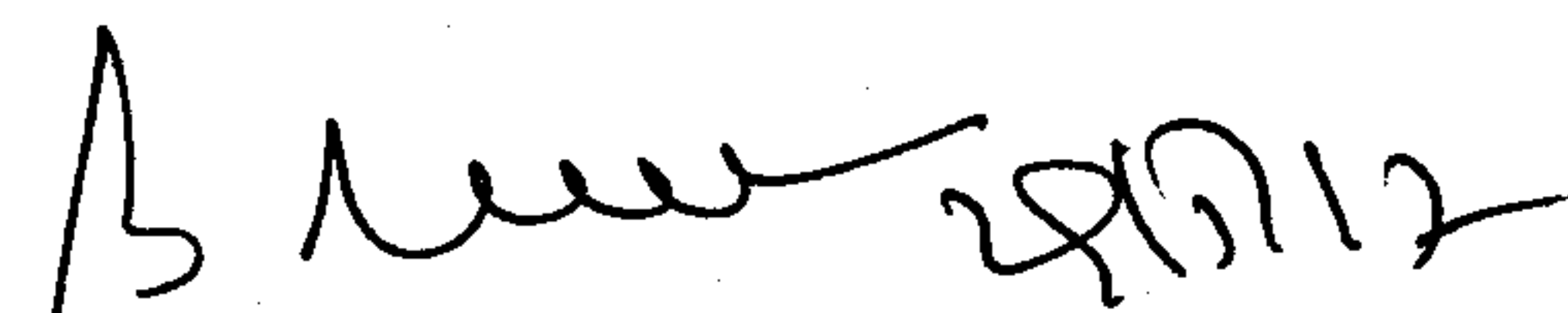
Learned Senior Advocate Mr. U K Chaudhary with Learned Advocate Mr. P K Mittal with Learned PCS Mr. Ashish Doshi present for Petitioners.

Learned Advocate Mr. Navin Pahwa present for Respondent no. 1. Learned Advocate Ms. Amrita Joshi present for Respondents no. 2 and 3. Learned Advocate Mr. Umesh Ved present for Respondents no. 3, 6, 8 and 9. Learned Advocate Mr. Ankur Sood present for Respondent no. 3. Learned PCS Mr. Keyoor Bakshi present for Respondent no. 10. Learned Advocate Mr. A R Gupta present for Respondent no. 7. Learned Advocate Ms. Poonam Advani present for Respondent no. 2.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent no. 3 in part.

For further arguments of Learned Counsel for Respondent no. 3.

List the matter on 30.05.2017 for continuation of arguments of Respondents and for reply arguments of Petitioner.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 29th day of May, 2017.